

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1087
TO BE ANSWERED ON 29.07.2024**

LABOUR RIGHT PROTECTION IN TRIBAL AREAS

†1087 SMT. JOBA MAJHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken/ to be taken by the Government to make aware the local workers who work in various industries like mining etc. in tribal areas and often suffer from issues like retrenchment, insecurity, exploitation, diseases etc. about their rights; and**
- (b) the funds spent so far during the last ten years on the schemes implemented by the Government to train local unskilled workers into skilled workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): The Ministry of Labour & Employment through its organizations conducts various training and awareness generation programmes for workers, management and other stakeholders both in organized and unorganized sectors including in tribal areas to educate them on issues of occupational safety and health, labour laws, rights and responsibilities of workers etc.

In case of mines, mine management is mandated to impart basic, refresher and specialized training to mine workers to ensure occupational safety and health in terms of Mines Vocational Training Rules 1966.

The Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training across all the sections of the society including tribal communities through a comprehensive network of skill development centres / institutes across the country under various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), etc. MSDE has disbursed Rs. 10,570.18 crore for implementation of PMKVY since its launch in 2015, across the country out of which Rs. 9,803.23 crore has been utilized till 31st March 2024.
